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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/580/(IB)/2017  
NAME OF THE PETITIONER(S) : SUGESAN TRANSPORT PVT LTD  
NAME OF THE RESPONDENT(S) : TECH SHARP ENGINEERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Geethanjalli T. For M/s. Ayer & Dolra	Counsel for Corporate Debtor	Geethanjalli T.
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**ORDER**

Counsel for petitioner called absent. Ms T Geethanjalli caused appearance on behalf of the respondent/corporate debtor and filed vakalat. Time extended for filing counter. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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